NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/139/2016

NAME OF THE PETITIONER(S)

: K. G. Balasubramanian

NAME OF THE RESPONDENT(S)

: M/s Propel Valves Private Limited & 5 others

UNDER SECTION

: 397/398, 402 and 403

S.No. Name (in Capital)

Represented by

Signature

M/s. G. Sivashonkaran ? Counsel for Petihoners

ORDER

Court time is over. Matter is adjourned. Put up on 19.07.2017 at 10.30 A.M.

S. virozaspeen

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)